

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2882
ANSWERED ON:10.05.2006
STERILIZATION OPERATIONS
Vijay Krishna Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the State wise and year wise number of unsuccessful sterilization cases and the cases of death due to sterilization that occurred during the last three years;
- (b) whether such cases of unsuccessful sterilization have been reported wherein both husband and wife have been sterilized; and
- (c) if so, the State wise number thereof and the provisions regarding payment of compensation to them and the conditions under which compensation have been denied to them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) Information for the last three years is enclosed here.

(b) & (c) : During the last three years no such case has been reported by any of the State and Union Territory.

However one such case had been reported in 1998 from Jash Pur, M.P. (now in Chhattisgarh). Compensation was denied to Smt. Urmila Tiwari and Shri Ranganath Tiwari by Government of Chhattisgarh on the ground that there are chances of failure in 0.5% in female sterilization and 0.1% of male sterilization.

Prior to the introduction of National Family Planning Insurance Scheme in November, 2005, there was no provision for compensation for failure following sterilization under the Central Compensation Scheme. Under the present National F.P. Insurance Scheme, Rs.20,000/- is to be paid to the acceptors of sterilization, in case of failure following sterilization.

Statement showing death due to sterilization and conception after sterilization (failures) during the last three years.